

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1/8

## ORDER SHEET

Original APPLICATION NO.....175.....OF 2010

Applicant(s) R. K. Khamesara

Respondent(s) U.O.F. & O.O.S.

Advocate for Mr. Vijay Mehta

Advocate for Mr. Vinit Mathur

Applicant(s)

Respondent(s)

### Notes of the Registry

### Orders of the Tribunal

OA No. 175/2010

Date of Order: 18.04.2011

Mr. Vijay Mehta, counsel for applicant.  
Mr. M. S. Godara, proxy counsel for  
Mr. Vinit Mathur, counsel for respondents.

The learned advocate appearing for the applicant submitted that the respondents have already granted the relief of M.A.C.P. as claimed by the applicant, as such this O.A. has become infructuous.

In view of the submission made above, we are of the view that this Original Application has become infructuous, and as such the same stands dismissed as being infructuous.

  
[ Sudhir Kumar ]  
Administrative Member

  
[ Justice S.M.M. Alam ]  
Judicial Member

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